

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 44/2002  
IN  
OA 3006/2001

New Delhi, this the 14th day of February, 2002

Hon'ble Dr. A.Vedavalli, Member (J)  
Hon'ble Shri Govindan S.Tampi, Member (A)

1. Staff Car Drivers & Class IVth Employees Welfare Association of NCC Department of Delhi, (Regd.No.37058) through its President Shri Rajitender Singh.
2. Rishibhan, S/o Shri Kahana Singh  
R/o WZ-680, Saini Pura  
Palam Colony, New Delhi.

...Petitioners

(By Advocate Shri M.K.Bhardwaj)

V E R S U S

UNION OF INDIA : THROUGH

1. Shri P.S.Bhatnagar  
Chief Secretary  
Delhi Govt., Indraprastha  
New Delhi.
2. Shri Ranbir Singh  
Deputy Director General  
Old Secretariat  
Shamnath Marg, New Delhi.
3. N.R.Sharma  
Administrative Officer  
Department of NCC  
Chabi Ganj, Kashmere Gate  
New Delhi.

...Respondents

O R D E R (ORAL)

By Hon'ble Dr. A.Vedavalli, Member (J)

Ld. counsel for the petitioner states that in compliance of the Tribunal's order dated 5-11-2001 in OA 3006/2001, the respondents have passed an order. He seeks permission to withdraw the CP. Permission granted.

2. CP is dismissed as withdrawn.

/vks  
(GOVINDAN S.TAMPI)  
MEMBER (A)

  
(DR. A. VEDAVALLI)  
MEMBER (J)